NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/151/2016

NAME OF THE PETITIONER(S)

: G. Senthil Raj

NAME OF THE RESPONDENT(S)

: M/s Indo Mikasa Green Lighting Private Limited & 4

others

UNDER SECTION

: 397/398, 399, 402 & 403

Represented by

Signature

Name (in Capital)

AR. Romanathan Counsal for 2nd 83rd
Respondent

ORDER

PCS representing the petitioner called but absent. No representation. Shri A R Ramanathan, counsel for R2 & R3 present. In view of the absence of the PCS representing the petitioner before this Bench, counsel for respondents is directed to inform the next date of hearing for his presence for considering the matter. Last and final opportunity is provided for his appearance failing which appropriate order will be passed. Put up on 20.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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